

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

STARRED QUESTION No. \*114  
TO BE ANSWERED ON 28<sup>th</sup> July, 2015

**Revival of Sick CPSEs**

**\*114. SHRI PRATHAP SIMHA:**

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) the details of revival proposals recommended by the Board of Industrial and Financial Reconstruction (BIFR) and the Board for Reconstruction of Public Sector Enterprises (BRPSEs) during the last three years *vis-à-vis* the number of such proposals approved by the Government;
- (b) the normative time prescribed and actual time taken in the processing of proposals;
- (c) whether there has been inordinate delay in according approval for the recommended proposals and if so, the details thereof; and
- (d) the steps taken by the Government for the revival of sick CPSEs strictly within a fixed time schedule?

**ANSWER**

**THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI ANANT GEETE)**

(a) to (d): A statement is laid on the Table of the House.

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**Statement referred to in Lok Sabha Starred Question No.\*114 for reply on 28.7.2015 on  
“Revival of Sick CPSEs”**

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(a) to (d): As per information provided by Board for Industrial and Financial Reconstruction (BIFR), the details of rehabilitation schemes sanctioned to Central Public Sector Enterprises (CPSEs) during the last three years by BIFR are given in Annex-I. The details of revival proposals recommended by the Board for Reconstruction of Public Sector Enterprises (BRPSE) and the number of such proposals approved by the Government during the last three years are given in Annex- II.

No time limit has been laid down in the Sick Industrial Companies (Special Provisions) Act, 1985 (SICA), for the processing and sanction of Rehabilitation Schemes by the Board for Industrial and Financial Reconstruction (BIFR). As per the Resolution dated 6.12.2004, BRPSE is expected to make recommendations within two months from the date of receipt of the complete proposal from the administrative Ministry / Department. Accordingly, BRPSE has considered and given its recommendation, in time, on all the proposals of sick CPSEs referred to it.

The recommendations of BRPSE are advisory in nature. The administrative ministries/departments are responsible to process the recommendations of BRPSE for obtaining the approval of the Government. Guidelines have been issued advising Administrative Ministries / Departments to process the recommendations of BRPSE for obtaining the approval of the competent authority with in a time schedule of 8 weeks.

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**Annex referred to in part (a) to (d) in reply to Lok Sabha Starred Question No.\*114  
for reply on 28.7.2015**

**List of Sick CPSEs for whom rehabilitation schemes have been sanctioned by BIFR  
during the last three years**

<b>Sl. No.</b>	<b>Year</b>	<b>Case No.</b>	<b>Name of the CPSE</b>	<b>Date of Registration in BIFR</b>	<b>Date of scheme sanctioned</b>	<b>Current status</b>
1	2014	502/1998	NEPA Ltd.	29.5.1998	23.1.2014	Under implementation
2	2013	533/1992	Bengal Chemicals & Pharmaceuticals Ltd.	15.12.1992	10.12.2013	Under implementation
3	2012 2012	501/1999	Birds Jute and Exports Ltd.	15.2.1999	02.08.2012	Under implementation
		504/2004	ITI Ltd.	14.10.2004	27.11.2012	Under implementation

**Annex referred to in part (a) to (d) in reply to Lok Sabha Starred Question No.\*114 for reply on 28.7.2015**

**No. of revival proposals recommended by BRPSE & approved by the Government during the last 3 years.**

<b>S. No.</b>	<b>Name of the Ministry/ Department/ CPSE</b>	<b>Date of recommendation of BRPSE</b>	<b>Date of approval of Govt.</b>
	<b>Department of Heavy Industry</b>		
1	NEPA Ltd.	28.9.2011	6.9.2012
2	HMT Ltd.	29.3.2012	18.4.2013
3	HMT Bearings Ltd.*	30.5.2013	29.12.2014 @
	<b>Department of Fertilizers</b>		
4	Fertilizers & Chemicals Travancore Ltd**	20.12.2013	--
5	Brahmaputra Valley Fertilizer Corporation Ltd.	27.2.2014	--
	<b>Ministry of Development of North Eastern Region</b>		
6	North Eastern Handicrafts and Handlooms Development Corporation Ltd.	29.6.2012	21.2.2013
	<b>Department of Telecommunications</b>		
7	ITI Ltd.	19.7.2013	12.2.2014

\* Earlier package recommended on 17.3.2005 was approved on 3.11.2005

@Approved for bringing road map involving closure

\*\*Earlier package recommended on 9.12.2005 was approved on 30.3.2006